

F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 02.11.2018

OFFICE ORDER


The Hon'ble President is pleased to make the following transfer and posting orders with immediate effect on personal request/ public interest and administrative exigency:

1. Shri Mukesh Gupta, Asstt. Registrar, presently posted at CESTAT, Chandigarh is hereby transferred and posted to CESTAT Delhi.
2. Shri Kripa Shankar, Asstt. Registrar, presently posted at CESTAT Delhi is hereby transferred and posted to CESTAT Chandigarh, in public interest.
3. Shri V.P. Pandey, Asstt. Registrar, presently posted at CESTAT Delhi is hereby transferred and posted to CESTAT Hyderabad, in public interest.

Shri Mukesh Gupta, Asstt. Registrar is not entitled for TA/ DA, joining time etc. as the transfer is ordered on his request.

Shri Kripa Shankar, Asstt. Registrar and Shri V.P. Pandey, Asstt. Registrar are entitled for TA/ DA, joining time etc. as per rules.

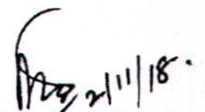
By Order



(Bineesh Kumar K.S)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Hon'ble Sr. Member, CESTAT, Hyderabad
3. SPS to Hon'ble Sr. Member, CESTAT, Chandigarh
4. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
5. P.A. to Registrar, CESTAT, New Delhi
6. Deputy Registrar (J), CESTAT, Delhi
7. Shri Mukesh Gupta, Asstt. Registrar, CESTAT, Chandigarh
8. Shri Kripa Shankar, Asstt. Registrar, CESTAT, Delhi
9. Shri V.P. Pandey, Asstt. Registrar, CESTAT, Delhi
10. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
11. Accounts Officer, Cash Section, CESTAT, New Delhi
12. Caretaking Section, CESTAT, Delhi
13. Personal file/ Service Book
14. Website /Guard file/ Office copy


Deputy Registrar